

Central Administrative Tribunal
Calcutta Bench

OA No. 755 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Sabera Bibi (Bewa)

Vs.

Union of India & Ors.

For the Applicant : None

For the Respondents :

Heard on : 30-4-98

Date of Judgement : 30-4-98

ORDER

Mr. Advocate for the applicant and applicant himself were absent on the last date i.e. 12-2-1998. To-day also they are absent. So, application is dismissed for default.


(D. Purkayastha)
Member(J)